

IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 217
IB-25/ND/2023
IA-2526/2024

IN THE MATTER OF:
HDFC Bank Ltd.

... **Applicant/Petitioner**

Versus

Madhuvan Tieup Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH,

HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Nimita Kaul, Adv. Shivambika Sinha, Adv.
Gurveer Lally in IA-2526/2024,
Adv. Himanshu Lilani

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2526/2024: Ld. Counsel for the Applicant in IA-2526/2024 is present.

Let the matter be listed on 24.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)